

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

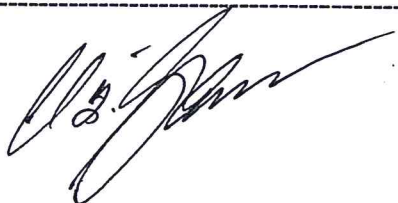


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

20.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER : MA/131/IB/2018
PETITION NUMBER : CP/551/IB/2017
NAME OF THE PETITIONER(S) : SANJAY AGARWAL
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	M. L. Ganesan	For SBI, CBI, FB	
	Geethanjalli T	for Applicant	Geethanjalli T
	J. MANIVARAN	COUNSEL FOR RP	
	V. NAYARAJAN	RP	

ORDER

Counsels for both the parties present. RP present along with his counsel. Matter is posted for final arguments. It may noted that no further adjournment will be granted. Put up on **24.08.2018 at 2.30 P.M.**


(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)